

FOOD SAFETY AND STANDARDS AUTHORITY OF INDIA

Inspiring Trust, Assuring Safe & Nutritious Food

(Recruitment Cell)

FDA Bhavan, Kotla Road, New Delhi-110002

Dated: 2 July, 2025

CIRCULAR-DEP-03/2025

SUBJECT: Filling up the post of Director in the Food Safety and Standard Authority of India (FSSAI) through deputation on Foreign Service terms-reg.

Food Safety and Standards Authority of India (FSSAI) is a statutory Authority set up under the Food Safety and Standards Act, 2006 for laying down science based standards for articles of food and to regulate their manufacture, storage, distribution, sale and import, to ensure availability of safe and wholesome food for human consumption.

- 2. FSSAI proposes to fill-up the post of Director (PL-13) Group 'A' holding regular position in the Central Government or State Governments or Union Territories or Govt. Universities or Recognized Research Institutions or Public Sector Undertakings or Semi–Government, Statutory or Autonomous Organizations on transfer on deputation (including short-term contract) on foreign service terms basis as per the details contained in **Annexure–I**. Applicants fulfilling the eligibility criteria & having relevant experience, etc. as on closing date of applying online, shall apply online on the link available under the tab 'jobs@fssai(careers)'on the FSSAI website i.e. www.fssai.gov.in commencing from 26.07.2025 to 08.08.2025. The applications which are not submitted online, within due date, will not be considered.
- **3.** The departmental officers in the feeder cadre category who are in direct line of promotion shall not be eligible for consideration for appointment on deputation.
- 4. The hard copy of online application form duly certified by the employer along with "Certificate by the employer/Cadre Controlling Authority" in the prescribed format and other supporting certificates/documents (Integrity certificate, vigilance clearance, major/minor penalty imposed during the last ten years and up to-date duly certified photocopies of detailed APARs for the last 5 years and Experience Certificate in prescribed format issued by Competent Authority attached as Annexure-II) must reach through proper channel to Assistant Director, Recruitment Cell, FSSAI Headquarters, Room No.312, 3rdFloor, FDA Bhawan, Kotla Road New Delhi by 22.08.2025 for further necessary action, failing which the candidature will be liable to be cancelled. Advance copy of the application will not be considered for scrutiny.
- 5. The period of deputation would be initially for a period of one year which may be extended subject to availability of vacancy and performance of the deputationist. The terms of deputation including pay of the officials selected on deputation will be governed by provisions laid down in the Department of Personnel and Training's Office Memorandum No.6/8/2009-Estt. (Pay II) dated 17th June, 2010 and other orders/guidelines issued in this regard from time to time. The maximum age limit for appointment on deputation shall be **56 years** on the last day of receiving of the online applications.
- 6. Officials of other Departments, Autonomous Bodies etc. where salaries are paid on IDA basis may kindly refer to the IDA-CDA Equivalency issued for FSSAI as **Annexure-III** for ascertaining their eligibility for various posts on Deputation.

7. The vacancies shown in the advertisement are indicative which may increase or decrease at the discretion of the Competent Authority. The Food Authority reserves the right not to fill up all or any of the vacancies or to cancel the advertisement at any stage. For further clarification applicants may contact on email at recruitment.fssai@fssai.gov.in_and/or phone no. 011-23667423.

(Pritha Ghosh) Jt. Director (Recruitment) Tele: 011-23667527

To,

- 1. The Under Secretary (Food Regulations), Department of Health and Family Welfare, Ministry of Health and Family Welfare, Nirman Bhawan, New Delhi- with a request to kindly send the advertisement to Department of Personnel and Training for uploading the advertisement on DOP&T website for wide circulation.
- 2. IT Division-for uploading on the official website (www.fssai.gov.in).

Certification by the Employer/Cadre Controlling Authority

The information/details provided in the above application (Application Id) by the applicant are true and correct as per the
facts available on records. He/she possesses requisite educational qualifications and experience mentioned in the vacancy circular. If selected, he/she will be relieved immediately.
2. Also certified that;
(i) There is no vigilance or disciplinary case pending/contemplated against Smt./Shri
(ii) His/Her integrity is certified.
(iii) Photocopies of his/her ACRs/APARs for the last 5 years, duly attested by an officer of the rank of Under Secretary of the Govt. of India or above, are enclosed.
(iv) No major/ minor penalty has been imposed on him/ her during the last 10 years or A list of major/minor penalties imposed on him/her during the last 10 years is enclosed. (as the case may be).
Countersigned (Employer/Cadre Controlling Authority with Seal)

ANNEXURE-I

Posts proposed to be filled up in FSSAI on transfer on Deputation on Foreign Service Terms Basis

Post Code	Post/Pay Level	No. of Posts	Eligibility/Experience
			Officers of the Central Government or State Governments or Union Territories or Universities or Recognized Research Institutions or Public Sector Undertakings or Semi— Government, Statutory or Autonomous Organizations:- (a) (i) Holding analogous post on regular basis in the parent cadre or department; or (ii) With five years' regular service in the grade rendered after appointment thereto on a regular basis in Pay Level 12 or equivalent in the parent cadre or department; and (b) possessing the educational qualification as under: (i) Bachelor's Degree from a recognized University or Institution; and (ii) Fifteen years' experience in handling administration, finance, human resource development or/and vigilance matters depending on the post requirement. Desirable: Degree of Law or MBA degree or equivalent from a recognized university or institution OR (c) (i) "Master Degree from a recognized University or Institution in Chemistry or Biochemistry or Food Technology or Food Science & Technology or Food & Nutrition or Edible Oil Technology or Microbiology or Dairy Technology or Agricultural or horticultural Sciences or Industrial Microbiology or Toxicology or
			Public Health or Life Science or Biotechnology or Fruit & Vegetable Technology or Food Safety & Quality Assurance or any other subject as approved by Food Authority from time to time
			OR PG Diploma of at least one year duration from a recognized University or Institution in Food Safety & Quality Assurance (under appropriate nomenclature) and approved by the Food Authority from time to time
			OR BE or B.Tech in Food Technology or Dairy Technology

or Biotechnology or Oil Technology or Food Process Engineering or Food Processing Technology or Fruit & Vegetable Technology or Food Safety & Quality Assurance or Bachelor's degree (not less than four years' duration) in Medicine or Veterinary sciences or Fisheries or Animal Sciences or any other subject as approved by Food Authority from time to time and;

(ii) with fourteen years' experience of working in research or development in Laboratories or Research Institutions or Scientific Organizations in the field of food science or standards or safety out of which at least five years should be as group leader or in a supervisory capacity and should have handled food science related programs involving planning, development and coordination;

OR

- (d) (i) Doctorate Degree in any of the aforesaid subjects with twelve years' experience of working in research or development in Laboratories or Research Institutions or Scientific Organizations in the field of food science or standards or safety out of which at least five years should be as group leader or in a supervisory capacity and should have handled food science related programs involving planning, development and coordination; and
- (ii) should have published research work in related field.

Annexure-II

Experience Certificate

Letter Head of the Institution/Issuing Authority

Telephone No
Name of Organization Address of the Organization
Dated This is to certify that Shri/MsS/o,D/o,W/o Shriwas/is an employee of this Organization/Department/Ministry and duties performed by him/her during the period(s) are as under:

Name of post held	From dd/mm/yy	To dd/mm/yy	Total period dd/mm/yy	Nature of Appointment - Permanent, Regular, Deputation	Department/ Specially/Field of experience
(1)	(2)	(3)	(4)	(5)	(6)
Pay scale and last salary drawn	Duties performed/experience gained in brief in each post(please give details, if need be, in attached sheet) (in case of Medical posts, please mention field of specialization)		Place of posting		Worked at supervisory level/middle management level/head of branch
(7)	(8)		(9)		(10)

2. It is certified that above facts and figures are true and based on service records available in our organization/Department/Ministry.

Signature Name of competent authority Stamp of competent authority

Annexure-III

Food Safety No Standard Ruttle Microf India

A statutory Authority established under Food Safety and Standards Act, 2006 (HR Division/Recruitment Cell)

FDA Bhawan, Kotla Road, New Delhi -110002

Dated: 9th October, 2023

OFFICE MEMORANDUM

Sub: IDA-CDA equivalency for various posts of FSSAI on DR and Deputation Basis

The equivalence of CDA vis-à-vis IDA pay scale for the purpose of recruitment on DR and Deputation basis was issued by FSSAI in the past and same has been available on FSSAI website under FAQs on FSSAI Recruitment.

- The issue regarding equivalence of pay scales has been deliberated by the
 committee constituted by FSSAI and taking into consideration the equivalence of pay
 between CDA and IDA Pay scales adopted by other Public Sector Enterprises/
 Undertakings/ Autonomous Bodies such as WCD/DOPT, NHAI, Indian Railway
 Stations Development Corporation Ltd., FCI and UIDAI, the committee has
 recommended the equivalent pay scale as indicated at para 3 below.
- The recommendations of the Committee have been approved by the Competent Authority and accordingly, in supersession of the earlier equivalency, the following revised equivalence of CDA vis-à-vis IDA pay scales are being adopted in FSSAI for future recruitments.

S. No.	CDA Pay Scale	Equivalent IDA Scale
1	Level 6 (35400-112400)	E0 (30000-120000)
2	Level 7 (44900-142400)	E1 (40000-140000)
3	Level 8 (47600-151100)	E2 (50000-160000)
4	Level-10 (56100-177500)	E3 (60000-180000)
5	Level-11 (67700-208700)	E4 (70000-200000)
6	Level-12 (78800-209200)	Three Years in E5 (80000-220000) or E6 (90000-240000)
7	Level-13 (123100-215900)	E7 (100000-260000)
8	Level-14 (144200-218200)	E8 (120000-280000)

- The revised equivalence as mentioned above in Para 3 will be effective immediately.
- This issues with the approval of Competent Authority.

(Sharad Aggarwal) Director (Recruitment)

To.

 All officers of FSSAl/Central Govt./ State Govt./ ABs/ PSUs etc. through FSSAl Website.

Copy for information to: -

PS to CEO(FSSAI), PS to ED(HR)

Digitally signed by Pritha Ghosh Date: 18-07-2025

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